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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL**

**ON THE 24<sup>th</sup> OF APRIL, 2024**

**CRIMINAL REVISION No. 3129 of 2023**

**BETWEEN:-**

**SMT. SAMOTA TILWARI W/O LATE SHRI SATISH  
BINJHARE, AGED ABOUT 36 YEARS, OCCUPATION:  
GOVT. SERVANT VILLAGE ALAMPUR POLICE STATION  
RAHATGAON DISTRICT HARDA (MADHYA PRADESH)**

**.....APPLICANT**

***(BY SHRI SATYAM AGARWAL - ADVOCATE)***

**AND**

**THE STATE OF MADHYA PRADESH THROUGH POLICE  
STATION HARDA DISTRICT HARDA (MADHYA  
PRADESH)**

**.....RESPONDENT**

***(BY SHRI N.S.SOLANKI - PANEL LAWYER)***

*This revision coming on for admission this day, the court passed the  
following:*

**ORDER**

As prayed by learned counsel for the applicant, this revision under  
Section 397/401 of Cr.P.C. is **dismissed as withdrawn and not pressed.**

However, applicant shall be at liberty to raise all the objections before the  
trial court at appropriate stage of the trial.

**(DINESH KUMAR PALIWAL)  
JUDGE**